<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 48 OF 2018 & IA NO. 285 OF 2018

Dated: 02nd July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Federation of Industries Association Appellant(s)

Vs.

Joint Electricity Regulatory Commission Respondent(s)

for the State of Goa and UTs & Anr

Counsel for the Appellant (s) : Mr. Rohit Rao N.

Mr. Mukund P. Unny

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2

ORDER

The learned counsel, Mr. Anand K. Ganesan, appearing for the second Respondent has filed his reply in this matter today. The same was taken on record.

The learned counsel, Mr. Rohit Rao N. appearing for the Appellant prays for four weeks time to file his rejoinder submission.

Submission made by the learned counsel appearing for the Appellant, as stated supra, is placed on record.

The learned counsel appearing for the Appellant may file his rejoinder submission by 31.07.2018, after duly serving copy on the other side.

List this matter on <u>03.08.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

js/vt